

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-16/2002/ /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dibyajyoti Mahanta,
District & Sessions Judge,
Golaghat.

Dated Guwahati the 4th May, 2024.

Sub: **Special leave.**

Ref:- Your letter No. DJ (G) 3383/2024 dtd. 29.04.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **special leave on 07.05.2024, along with station leave permission with the official vehicle, at own cost, from the evening of 06.05.2024 till the morning of 09.05.2024,** has been granted. The next senior most Judicial Officer at the Station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-16/2002/4014 /A, dated 04.05.2024

Copy to:

✓ The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)
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